

DECLARATION OF ASSETS & LIABILITIES BY DR. ARUN KUMAR , MLA SIMRI BAKHTIYARPUR BIHAR

I, Dr. Arun Kumar son of Sri Chhotkan Mandal aged 47 years, resident of Vill.: Karua , P.O.: Rampur ,
P.S. : Simri Bakhtiyarpur , Dist. Saharsa (Bihar) give hereinbelow the details of the assets (immovable ,
movable , bank balance etc.) of myself , my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	AGLPK 4207 C	2009-10	Rs. 8,94,674/-
2	Spouse- Pusplata Yadav	AGLPK 4213 E	2009-10	Rs. 2,85,537/-
3	Dependent 1 - Ashish Anand	AVQPA 1427 J	NIL	NIL
4	Dependent 2 - Samiksha Anand	AQYPA 5130 F	NIL	NIL
5	Dependent 3 - Anupma Anand	NIL	NIL	NIL

(2) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse & all dependents :

A. Details of movable assets : 24/12/2011

Sl.No.	Description	Self	Spouse Pushplata Yadav	Dependent - 1 Ashish Anand	Dependent - 2 Samiksha Anand	Dependent - 3 Anupma Anand
(i)	Cash in hand	Rs. 15,800/-	Rs.12,300/-	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies <u>and the amount in each such deposit</u>					
	SBI - Madhepura A/c No. 30448072019	Rs.10,000/-	NIL	NIL	NIL	NIL
	SBI - Saharsa A/c No. 30639860763	Rs.27,000/-	NIL	NIL	NIL	NIL
	Uttar Bihar Garamin Bank - Simri Bakhtyarpur A/c No. 1051	Rs. 9,146/-	NIL	NIL	NIL	NIL
	SBI - Simri Bakhtyarpur	Rs. 9,400/-	NIL	NIL	NIL	NIL
	SBI - Bihar Vidhan Mandal,Patna A/c No. 31608373337	Rs.17,000/-	NIL	NIL	NIL	NIL
	Uttar Bihar Garamin Bank - Madhepura A/c No. 3109	Rs. 5,294/-	NIL	NIL	NIL	NIL
	CBI - Madhepura A/c No. 1591601250	NIL	Rs. 789/-	NIL	NIL	NIL
	SBI - Madhepura A/c No. 30199798359	NIL	Rs.12,529/-	NIL	NIL	NIL
	BOI - Madhepura A/c No. 458810110000929	NIL	Rs. 7,448/-	NIL	NIL	NIL
	SBI - Madhepura A/C No. 20086008647	NIL	Rs.40.072/-	NIL	NIL	NIL
	SBI - Madhepura A/C No. 31115398320	NIL	NIL	Rs. 1,000/-	NIL	NIL
	Fixed Deposit with SBI Post Offices - Madhepura	NIL	Rs.5,00,000/-	NIL	Rs. 500/-	NIL
		NIL	Rs. 41,000/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in <u>Post office or Insurance Company and the amount</u>					
	Sahara Real Estate Bond of Sahara India Pariwar	Rs. 13,000/-	NIL	NIL	NIL	NIL
	Sahara India Monthly Investment	Rs. 29,000/-				

	K.V.P., N.S.C. & F.D.(Post Office) Bajaj Allianz Policy (Annual Premium Rs. 10,000/-) SBI Life - DOC - 08/12/2011 LIC Policy	Rs.15,00,000/- S.A. Rs. 1,00,000/- Rs. 99,000/- NIL	Rs. 4,00,000/- NIL NIL S.A. - 3,00,000/-	Rs.15,00,000/- NIL NIL NIL	NIL NIL NIL NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) Scorpio SLE ,Reg. No. BR-43-9670 , Year 2010 Scorpio SLE ,Reg. No. BR-19D-9670 , Year 2011 Marshal Royal , Reg No. BR43/7012 , Year - 2001 Jeep Second Hend, Reg. No. DI 4C 9926 Tractor Swaraj Old. Reg. No. BR-43-2800 Motor Cycle - Reg. No. BR-43A-5100 Motor Cycle - Reg. No. BR-43-7014	Rs. 10,00,000/- Rs. 10,32,000/- Rs. 4,50,000/- Rs. 50,000/- Rs. 1,50,000/- NIL Rs. 40,000/-	NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL Rs. 65,000/- NIL	NIL NIL NIL NIL NIL NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value) Golden Chain 20 gms. Gold Ring 2 No. Silver Ring & Other Ring 5 No. Golden Chain, Rings & Other Materials 125 gms. Silver & Other Materials & 2 kg. 800 gms.	Rs. 47,600/- Rs. 13,500/- Rs. 9,000/- NIL NIL	NIL NIL NIL Rs. 2,98,000/- Rs. 1,65,000/-	NIL NIL NIL NIL NIL	NIL NIL NIL 45 gms. 320 gms. 40 gms. Rs.1,07,000/- Rs. 18,500/-
(viii)	Any other assets such as value of Claims/interest Rifle NP Bore 315 Fridge , T.V., Sofa & Other House Hold Partner in M/S Anand Construction Cow - 5 & Buffaloes - 5	Rs. 55,000/- Rs. 83,700/- NIL Rs. 90,000/-	Rs. 55,000/- Rs. 75,200/- NIL NIL	NIL NIL Rs. 5,000/- NIL	NIL NIL NIL NIL
(ix)	Gross Total value	Rs. 47,55,440/-	Rs. 16,07,338/-	Rs. 15,71,000/-	Rs. 1,26,000/-
					Rs. 1,18,000/-

B. Details of Immovable assets : 24/12/2011

S. No.	Description	Self	Spouse Pushplata Yadav	Dependent - 1 Ashish Anand	Dependent - 2 Samiksha Anand	Dependent - 3 Anupma Anand
(i)	Agricultural Land					
	Location(s)	a) Rampur,Simri Bakhtiyarpur, Saharsa b) Sahugadh,Madhepura	Sahugadh Madhepura,	NIL	NIL	NIL
	Survey number(s)	a) Katha No. 62,28,476,61,1, 67, 13,36,24,22,69,78,79,9 b) Katha No. 637,431K,698, 629,631	Khata No. 431K	NIL	NIL	NIL
	Area (Total measurement in acres)	a) 12 Bigha 1 Katha 5 Dhur b) 1 Bigha 4 Katha 17 Dhur	14 Katha 11 Dhur	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) Yes b) No	NO	NIL	NIL	NIL
	Date of purchase in case of self acquired property	b) Year 1994	Year 2008,2009	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 1,75,000/-	Rs. 1,60,000/-	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 49,00,000/-	Rs. 7,00,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	a) Nagar Parisad,Saharsa b) Nagar Parisad,Madhepura c) Gauridih,Singheshwar, Madhepur d) Ward No. 2 , Madhepura	NIL	NIL	NIL	NIL
	Survey number(s)	a) Ward No. 9 b) Khata No. 698 c) Khata No. 16 d) Khesra No.377 & 1045	NIL	NIL	NIL	NIL

	Area (Total measurement in sq. ft.)	a) 2 Katha b) 6 Katha c) 3 Katha 15 Dhur d) 2 Katha	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No				
	Date of purchase in case of self acquired property	a) Year 2008 b) Year 1990,1991,1992 c) Year 1992 d) Year 2009	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	a) Rs. 2,00,000/- b) Rs. 2,40,000/- c) Rs. 30,000/- d) Rs. 3,00,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 21,75,000/-	NIL	NIL	NIL	NIL
(iii)	<u>Commercial Building</u> (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL

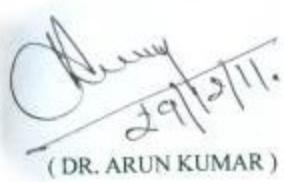
(iv)	Residential Building (including apartments)	a) Rampur,Simri Bakhtiyarpur b) Nagar Parisad,Saharsa c) Nagar Parisad,Madhepura d) Quality Enclave ,South Mandiri , Patna	NIL	NIL	NIL	NIL
	-Location(s)					
	-Survey number(s)	a) As per Sl. No. 2 (1) (a) b) Ward No 9 c) Khata No. 698 d) Flat No. 101	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	a) 5 Katha b) 1300 sq.ft. c) 4000 sq.ft. d) 1270 sq.ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	a) 5 Katha b) 1300 sq.ft. c) 4000 sq.ft. d) 1270 sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) Yes b) No c) No d) No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	b) Year 2008 c) Year 1990,1991,1992 d) Year 2009-10	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	b) Rs. 4,00,000/- c) Rs.10,00,000/- d) Rs.10,50,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs.36,00,000/-	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 1,06,75,000/-	Rs. 7,00,000/-	NIL	NIL	NIL

(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse Pushplata Yadav	Dependent - 1 Ashish Anand	Dependent - 2 Samiksha Anand	Dependent - 3 Anupma Anand
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI Madhepura Rs. 1,35,000/- Motor Car	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount Outstanding Nature of Loan	NIL Bihar Vidhan Sabha Rs. 8,00,000/- Motor Car Loan	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 9,35,000/-	NIL	NIL	NIL	NIL
	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
(ii)	Dues to department dealing with supply of water					
	Dues to department dealing with supply of electricity					
	Dues to department dealing with supply of telephones/mobiles					
	Dues to department dealing with government transport (including aircraft and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/ Property Tax Dues					
(iii)	Sales Tax Dues					
	Any Other Dues					
	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

Details of Assets and Liabilities in rupees as on 24/12/2011						
S. No.	Description	Self	Spouse Pushplata Yadav	Dependent - 1 Ashish Anand	Dependent - 2 Samiksha Anand	Dependent - 3 Anupma Anand
A.	Moveable Asset (Total value)	Rs. 47,55,440/-	Rs. 16,07,338/-	Rs. 15,71,000/-	Rs. 1,26,000/-	Rs. 1,18,000/-
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs.33,95,000/-	Rs.1,60,000/-	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs.1,06,75,000/-	Rs. 7,00,000/-	NIL	NIL	NIL
C.	Liabilities					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institution and other (Total)	Rs. 9,35,000/-	NIL	NIL	NIL	NIL

PATNA 28th day of December 2011



(DR. ARUN KUMAR)